

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

34

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/67/IB /2018
PETITION NUMBER : CP/610/ (IB)/2017
NAME OF THE PETITIONER(S) : PADMANABHAN
NAME OF THE RESPONDENT(S) : ANTONY PROJECTS PVT LTD
UNDER SECTION : 19(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	JAYANTH VISWANATHAN	PCS APPLICANT	
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V. Jayant

ORDER

PCS representing the applicant present. The matter is posted alongwith CA 31/IB/2018 in CP610/IB/2018. Put up on 26.02.2018.

sd
(S VIJAYARAGHAVAN)
Member(Technical)

sd
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc